

LOK SABHA
UNSTARRED QUESTION NO.786
TO BE ANSWERED ON 03.12.2015

POLICY DECISIONS REGARDING GANESH SUGAR MILL

786. SHRI PANKAJ CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether it is a fact that policy decisions regarding Ganesh Sugar Mill, Anandnagar are being currently taken by the National Textiles Corporation; and
- (b) if so, the time by which the independent decision making body is likely to be constituted along with the steps taken in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Yes, Madam. In pursuance of Hon'ble High Court of Allahabad's orders, National Textile Corporation Limited is taking steps for constituting the Board of Directors of Swadeshi Mining and Manufacturing Company Limited, under the purview of which, Ganesh Sugar Mill falls as early as possible.
